

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1457 OF 2019 IN
APPEAL NO. 294 OF 2018 & IA NO. 1510 OF 2018
& IA Nos. 446, 642 & 640 of 2019**

Dated: 08th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Raygen Power Private Limited

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Sakie Jakharie

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Akash Chatterjee for R-2

Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-3

Mr. Joseph Aristotle S.
Mr. R.Sarkar for R-4

ORDER

IA NO. 1457 OF 2019
(Appl. for transfer from C-II to C-I)

The application is disallowed.

**APPEAL NO. 294 OF 2018 & IA NO. 1510 OF 2018
& IA NOS. 446, 642 & 640 OF 2019**

List the matter on **14.10.2019 in Court-II.**

**(Ravindra Kumar Verma)
Technical Member**

kt/mkj

**(Justice Manjula Chellur)
Chairperson**